

बनाकर अपना कारोबार बन्द कर दिया है, यदि हाँ, तो उनकी संख्या क्या है; और (ख) उनके विरुद्ध क्या कार्यवाही की गई है ?

CLOSING DOWN OF COMPANIES

952. SHRI SURAJ PRASAD : Will the Minister of LABOUR AND REHABILITATION/ **श्रम पुनर्वासि मंत्री** be pleased to state :

(a) whether Government have prepared a list of such companies which have closed down their business on false pretext; if so, what is their number; and

(b) what action has been taken against them ?]

श्रम और पुनर्वासि मंत्रालय में उपमंत्री (श्री बालगोविन्द वर्मा) : (क) जी नहीं ।
(ख) प्रश्न नहीं उठता ।

[THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION/ **श्रम और पुनर्वासि मंत्रालय में उपमंत्री (SHRI BALGOVIND VERMA) :** (a) No Sir.

(b) Does not arise.]

* कारखानों का बन्द किया जाना

593. श्री सूरजप्रसाद : क्या श्रम और पुनर्वासि मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में गत दो वर्षों में कितनी कम्पनियाँ या कारखाने बन्द हुए हैं; और उन में से अभी तक कितने बन्द पड़े हैं; और

(ख) इन कम्पनियों और कारखानों के बन्द होने के कारण कितने लोग बेकार हो गये हैं ?

f [CLOSURE OF FACTORIES

953. SHRI SURAJ PRASAD : Will the Minister of LABOUR AND REHABILITATION/ **श्रम और पुनर्वासि मंत्री** be pleased to state :

(a) the number of companies or factories closed down during the last two years in the country and the number of those which are still closed: and

(b) the number of persons rendered unemployed on account of closing down of these companies and factories?]

श्रम और पुनर्वासि मंत्रालय में उपमंत्री (श्री बालगोविन्द वर्मा) : (क) और (ख) सूचना एकत्र की जा रही है और प्राप्त होने पर सदन की मेज पर रख दी जायगी ।

[THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION/ **श्रम और पुनर्वासि मंत्रालय में उपमंत्री (SHRI BALGOVIND VERMA) :** (a) and (b) The information is being collected and would be laid on the Table of the House after it is received.]

COAL MINES BONUS SCHEME

954. SHRI MONORANIAN ROY :
SHRI NIREN GHOSH :

Will the Minister of LABOUR AND REHABILITATION/ *m afk Wffa j/H/ be pleased to state •

(a) whether Government have considered over the question of discontinuance of the minimum attendance qualification for payment of bonus under the Coal Mines Bonus Scheme :

(b) if so, the details thereof; and

(c) if not, by when the decision is likely to be taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION/ **श्रम और पुनर्वासि मंत्रालय में उपमंत्री (SHRI BALGOVIND VERMA) :** (a) to (c) The matter is still under consideration.

SETTING UP OF A PIT SAFETY COMMITTEE

955. SHRI MONORANIAN ROY :
SHRI NIREN GHOSH :

Will the Minister of LABOUR AND REHABILITATION/ **श्रम और पुनर्वासि मंत्री** be pleased to state :

(a) whether Government propose to set up a Pit Safety Committee;

(b) if so, whether workers representatives will be taken in such Committee; and

(c) the functions of the Committee ?

[] English translation.